

**IN THE INCOME TAX APPELLATE TRIBUNAL
HYDERABAD BENCHES "B" : HYDERABAD**

**BEFORE SHRI S.S.GODARA, JUDICIAL MEMBER
AND
SHRI LAXMI PRASAD SAHU, ACCOUNTANT MEMBER**

I.T.A. No. 1638/HYD/2019

Dodla Foundation, Commissioner of Income
HYDERABAD Vs Tax (Exemptions),
[PAN: AADTD0053D] HYDERABAD

(Appellant)

(Respondent)

For Assessee : Shri Suman Guduru, AR
For Revenue : Shri Y.V.S.T.Sai, CIT-DR

Date of Hearing : 30-09-2021
Date of Pronouncement : 28-10-2021

ORDER

PER S.S.GODARA, J.M. :

This assessee's appeal arises from the CIT(Exemptions)-Hyderabad's order dated 31-07-2019 passed in F.No.CIT(E)/Hyd/196(01)/12A/2018-19 in proceedings u/s. 12AA(1)(b)(ii) of the Income Tax Act, 1961 [in short, 'the Act'].

2. It transpires at the outset that the assessee has filed its letter dt.29-09-2021 to the following effect:

*"To,
The Hon'ble 'B' Bench, Hyderabad,
Hon'ble Income Tax Appellate Tribunal,
Hyderabad.*

Dear Sir,

<i>Name of the Assessee</i>	:	<i>Dodla Foundation ("the Appellant")</i>
<i>PAN</i>	:	<i>AADTD0053D</i>
<i>Reference</i>	:	<i>Notice for hearing posted on Sept 30, 2021</i>
<i>Subject</i>	:	<i>Withdrawal of application</i>
<i>Appeal No.</i>	:	<i>Income tax Appeal No.1638/Hyd/2019</i>

We refer to the captioned appeal posted for hearing on September 30, 2021 before your Honor.

In this regard, the Appellant humbly submit that we have applied for fresh registration as per provisions of Section 12AB of the I.T.Act, 1961 online in new income tax portal and we were granted provisional registration on 23rd Sept 2021 as per Section 12A and 80G of Income Tax Act 1961.

Hence we would like to withdraw appeal filed earlier in this regard.

Thanking you,

*Yours faithfully,
For Dodla Foundation*

3. Mr.Sai, CIT-DR did not raise any objection to the above withdrawal prayer.

4. This assessee's appeal is dismissed as withdrawn in above terms.

Order pronounced in the open court on 28th October, 2021

Sd/-
(LAXMI PRASAD SAHU)
ACCOUNTANT MEMBER

Sd/-
(S.S.GODARA)
JUDICIAL MEMBER

Hyderabad,
Dated: 28-10-2021

Copy to :

1.Dodla Foundation, 8-2-293/82/A, Plot No.270/Q, Road No.10C, Jubilee Hills, Hyderabad.

2.The Commissioner of Income Tax (Exemptions), Hyderabad.

3.Addl.CIT(Exemptions)-Hyderabad.

4.D.R. ITAT, Hyderabad.

5.Guard File.